

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 500 of 1991

New Delhi this the 4th day of November, 1996

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri D.S. Bhargava
R/o E-46 Hauz Khas,
New Delhi-110 016.

...Applicant

None for the applicant

Versus

Union of India through

1. The Secretary,
Government of India,
Ministry of Textile,
Udyog Bhawan,
New Delhi.
2. The Development Commissioner (Handicrafts)
Government of India,
Ministry of Textile,
West Block-7,
R.K. Puram,
New Delhi.

.. Respondents

None for the respondents

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

None for the applicant even on the second call. None for the respondents either. We note that the applicant has been absent on the previous date of hearing, i.e., 9.10.1996.

In the above circumstances, the application

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is dismissed for default and non-prosecution.



(K. MUTHUKUMAR)
MEMBER (A)



(SMT. LAKSHMI SWAMINATHAN)
MEMBER (J)

RKS